

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	NIKITHA S S	ADVOCATE FOR RESPONDENT KING & PARTRIDGE	NJS
2.	G. Baskar	Advocate for petitioner	G. Baskar
3.	G. Sadayaramanujam	Petitioner	G. Sadayaramanujam

ORDER

Counsel for Petitioner present. Counsel for R6 present and reported that settlement talks failed. No representation on behalf of R1 to R5. Counsel for R6 undertakes to inform the next date of hearing to the Counsel for R1 to R5. Matter is posted for final hearing. **Put up on 11.01.2018 at 10.30 A.M.**

ghk

-sdr
MEMBER (JUDICIAL)